

2021
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 2825 - A

Dated, Calcutta, the 05th July, 2021

From : Md. Shabbar Rashidi
Registrar (Judicial Service)
High Court, Appellate Side
Calcutta

To : 1. All the District & Sessions Judges of West Bengal
2. The Chief Judge, City Sessions Court, Calcutta

Sub :- Empowerment of the District & Sessions Judge/ Additional District & Sessions Judge, who are on roster in the District Judiciary on the respective dates during the period of suspension or restricted functioning, to deal with any POCSO Act & NDPS Act related cases, until further orders.

Sir/Madam,

In enclosing herewith a copy of Government of West Bengal, Judicial Department Notification No. 1491-J/JD/4P-05/04(Pt.), dated 30.06.2021, which is self-explicit on the subject captioned above, I am to request you to cause necessary action to be taken on your part with information to all concerned.

Encl :- as stated

Yours faithfully,


Registrar (Judicial Service)

Government of West Bengal
Judicial Department
Block-III, 2nd Floor,
Writers' Buildings, Kolkata-700 001

2487
02/07/2021

No. 1491-J/JD/4P-05/04 (Pt.)

Dated, Kolkata, the 30th June, 2021.

NOTIFICATION

In pursuance of Hon'ble High Court's letter No. **2813-A** dated **29.06.2021**, the Governor is pleased to, hereby, empower the District & Sessions Judge / Additional District & Sessions Judge who are on roster in the District Judiciary on the respective dates during the period of suspension or restricted functioning, to deal with any matters relating to cases arising out of POCSO Act and NDPS Act in their respective districts until further orders.

By order of the Governor


Sd/-

**Principal Secretary to the
Government of West Bengal**

No.1491/1(1)-J/JD/4P-05/04 (Pt.)

Dated, Kolkata, 30.06.2021

✓ Copy forwarded for information and necessary action to the Registrar General, High Court, Calcutta, High Court Buildings, Kolkata - 700 001 with reference to Court's letter No. **2813-A** dated **29.06.2021**.


**Principal Secretary to the
Government of West Bengal**

No.1491/2(70)-J/JD/4P-05/04 (Pt.)

Dated, Kolkata, 30.06.2021

Copy forwarded for information and necessary action to :

01. District Judge,.....
02. District Magistrate,
03. Superintendent of Police,
04. Home (Police) Department, Government of West Bengal.
05. Vigilance Commission, West Bengal, Vikash Bhawan, Salt Lake, Kolkata - 700 091.
06. Legal Remembrancer, West Bengal, Writers' Buildings, Kolkata - 700 001.
07. CBI, SP(E), 234/4, AJC Bose Road, Nizam Place, Kolkata - 700 020.

**Deputy Secretary to the
Government of West Bengal**

A-R-J



02-07-2021